

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**M.A No. 468/2018 in
O.A No. 4327 of 2017**

New Delhi, this the 8th day of April, 2019

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

- (1)Amar Singh Yadav, Age-40, Group-C
S/o Sh. Raghuveer Singh, Staff Nurse
V&Post-Hamindpur, Tehsil-Behrur
Distt. Alwar, (Raj.)
- (2)Chet Ram Yadav, Age-37, Group-C
S/o Sh. Laxmi Narain, Staff Nurse
VPO Kankar Dopa. Tehsil-Behrur
Distt. Alwar (Raj.) 301701
- (3)Vijay Veer Yadav, Age-32, Group-C
S/o Sh. Om Prakash Yadav
VPO-Gadoj, Tehsil-Behrur
Distt.-Alwar (Rajasthan)
- (4)Vinod Kumar, Age-37, Group-C
S/o Sh. Raja Ram Yadav, Staff Nurse
VPO Khatan Khera, Tehsil-Behrur
Distt.-Alwar (Rajasthan)
- (5)Vijay Singh, Age-37, Group-C
Sh. Bhoop Singh, Staff Nurse
VPO-Khohri, Tehsil-Behrur
Distt.-Alwar (Raj.)
- (6)Virendra Yadav, Age-40, Gr.-C
Sh. Matadin, Staff Nurse
R/o J.P. Apartment
Near Primary School
Lado Sarai, Delhi.
- (7)Satya Pal Yadav, Age-35, Gr.C
S/o Sh. Mara Ram, Staff Nurse
VPO-Maharajawas
Tehsil-Behrur, Distt-Alwar(Raj)

(8) Nihal Singh, Age-36, Group -C
 S/o Sh. Amar Singh Yadav, Staff Nurse
 A-26, Vikaram Nagar, Firoz Shah Kotla
 New Delhi-110002.

(9) Sukh Ram Sangwa, Age-42, Gr-C
 S/o Sh. Kana Ram Sangwa
 Staff Nurse, VP-Tamau, Distt.-Nagaur
 Raj.- 341030

(10) Gajender Singh Meena, Age-36, Gr-C
 S/o Sh. Sita Ram Meena, Staff Nurse
 c/o Sunil Kumar, RZ-862/6, E Block-24
 Gali No.16, Sadh Nagar,
 Delhi.

(11) Mrs. Anita, Age-36, Group-C
 W/o Sh. Anil Kumar, SN
 B-12, Fire Service Station
 Head Quarter, Connaught Place
 New Delhi.

(12) Bharat Singh Yadav, Age-44, Group-C
 S/o Sh. Bansi Ram Yadav, SN
 Vill-Kalyanpura, Po.-Kankardopa
 Tehsil-Behrор, Alwar(Raj.)

(13) Mahesh Kumar Yadav, Age-36, Gr-C
 s/o Sh. Shambu Dayal Yadav, SN
 Vill-Jodhpur, Post-Narayan Pur
 Tehsil-Thannagali,
 Distt-Alwar(Raj.)

(14) Shiv Kumar Verma, Age-38, Gr-C
 S/o Sh. Sahi Ram Verma, SN
 H.no.107, (GF), Street No.8
 East Guru Angad Nagar
 Near Gurudwara, Delhi-110092.

(15) Jai Prakash, Age-37, GR-C
 S/o Sh. Ramji Lal, SN
 C/o Krishan Kumar
 B-94-FF, Jiwan Park, Uttar Nagar
 N. Delhi-110059.

(16) Natha Ram Yadav, Age-39
 S/o Sh. Ram Singh, SN
 VPO Anantpura, Tehsil-Behrор
 Tehsil-Behrор, Distt.-Alwar, (Raj.)

(17) Vijay Pal Yadav, Age-40, GR-C
 S/o Sh. Ramji Lal Yadav, Staff Nurse
 Vill.-Batkhani, Post-Kolila
 Tehsil.-Behror, Distt.-Alwar
 Rajasthan.

(18) Mahipal Yadav, Age-33, Gr.-C
 Staff Nurse, S/o Sh. R.P. Yadav, SN
 B-1, I Floor, Vikram Nagar
 Firozshah Kotla, New Delhi.

(19) Arun Kumar Rawat, Age-33, Gr-C, SN
 S/o Sh. D.L. Rawat, Staff Nurse
 H.No.52, Mahadev Nagar
 Ram Nagar Ext. Sodala, Jaipur

(20) Rajesh Kumar, Age-37, SN. Gr-C
 S/o Sh. Rohitashwa Kumar
 R/o C-161A, Gali No.14/3, Sadh Nagar-II
 Palam Colony, New Delhi-45.

(21) Naresh Kumar Yadav, Age-38, GR-C
 S/o Sh. Mahaveer Prasad Yadav, SN
 R/o Vill-Khohri, Post-Bhungara Ahir
 Tehsil-Mundawar,
 Distt-Alwar(Raj.) ...Applicants

(By Advocate : Mr. Rajender Yadav)

Versus

1. The Chief Secretary
 National Capital Territory of Delhi
 New Secretariat, Players Building
 ITO, New Delhi.
2. Addl. Secretary(Health) GNCT
 Health and Family Welfare, Player Building
 9th Level, A-Wing, Delhi, I.P. Estate
 ITO, New Delhi-110002.
3. SPL Secretary (HR), GNCT
 Health and Family Welfare, Players Building
 9th Level, A-Wing, Delhi, I.P. Estate
 ITO, New Delhi-110002.
4. Medical Superintendent
 Lok Nayak Hospital

Govt. of NCT of Delhi
Jawahar Lal Nehru Marg
Delhi-110002.

...Respondents

(By Advocate : Mr. Kapil Agnihotri)

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

When this matter taken up for hearing, learned counsel for applicants while producing an order dated 07.03.2019 of the respondents – Government of NCTD submits that in number of identical matters the respondents have granted identical reliefs claimed by the applicants therein and that the applicants in the instant O.A would also be satisfied if the respondents are directed to consider the cases of the applicants to extend the benefits granted under the said order dated 07.03.2019 to the applicants also, as they are also identically placed.

2. In the circumstances, the O.A and all the M.As are disposed of without going into merits of the same, however, by directing the respondents to consider the claims of the applicants keeping in view the order dated 07.03.2019 of the respondents Government of NCTD and extend the same benefits to the applicants also, if they find that they are identically placed like

the applicants in various O.As mentioned in the said order and to pass a reasoned and speaking order thereof, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No costs.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

/Mbt/